

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP (CAA) No.10/Chd/Hry/2017

In the matter of:

Kajaria Securities Pvt. Ltd.Transferor/Petitioner No.1

And

Kajaria Ceramics Limited.Transferee/Petitioner No.2

Present: Ms.Salina Chalana, Advocate for petitioners.

The Hon'ble Member (Judicial) is on official tour, hence
the matter is adjourned to 07.11.2017.

Sd/-
Court Officer

October 30, 2017.
Ashwani